

HIGH COURT OF JAMMU AND KASHMIR.

The All Principal District & Session Judges,
State of J&K

NO: 25620-43/ST-5 Dt: 12/10/17

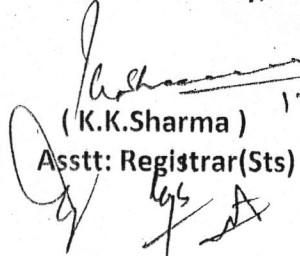
Subject :- Information regarding Institution, Disposal, Pendency
and break up of cases

Sir,

Kindly find enclosed herewith letter dt:-
27.09.2017 received from the Indian Institute of Technology
Kanpur, Department of Economic Sciences with the request to
furnish requisite information which pertains to your Court and the
Courts Subordinate to you (Entire District) strictly as per enclosed
proforma . The requisite information be sent to this Registry on or
before 16th, October, 2017, by e.mail [hcjmu-jk@ nic.in](mailto:hcjmu-jk@nic.in) or by tele.
Fax NO. 0194 – 2506639 so that we may be able to send a
consolidated information to the concerned authority .

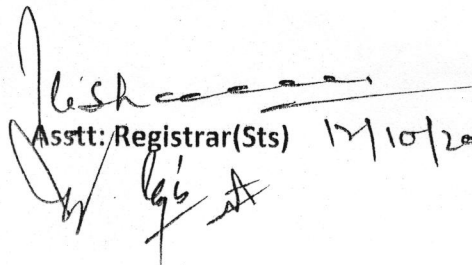
Encl: - Two Leaf

Yours faithfully,


(K.K.Sharma) 12/10/2017
Asstt: Registrar(Sts)

NO: 25620-43/ST-5 Dt: 12/10/17

Copy forwarded to the Incharge N I C, High Court Wing, Jammu for
uploading on High Court web site .


Asstt: Registrar(Sts) 12/10/2017